

THE DEPUTY MINISTER IN THE MINISTER OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) to (d). The feasibility of extending the shuttle train between Delhi and Meerut City to and from Meerut Cantonment has been examined but not found operationally feasible due to terminal constraints at Meerut Cantonment and saturation of line capacity on Meerut City-Meerut Cantonment section.

Container Consortium of Indian Shipping Lines

4335. SHRI JAGDISH TYTLER: Will the Minister of Shipping AND TRANSPORT be pleased to state:

(a) whether it is a fact that three Indian lines, viz. the Shipping Corporation of India, the Scindia Steam Navigation Company and Indian Steamship have decided to function as a Container Consortium; and

(b) what Government propose to do in the matter?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) Yes, Sir. The proposed consortium is expected to commence its operations from 1-4-1981 with one sailing from Calcutta in the first week of April, 1981 and thereafter with a fortnightly frequency. The container sailings will call directly at Calcutta, Madras, Cochin and Bombay and touch Felixatowe in the UK and Rotterdam and Hamburg on the Continent. The service will accept cargo to and from the main ports in the UK and the Continent. This container service will also be backed by conventional vessels to cater to the residual break-bulk cargo. The break-bulk service will operate to and from ports where container vessels do not call.

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(b) The proposed consortium is a commercial activity of the shipping lines aimed at providing better service.

Selling of Vanaspati without vitamin 'A'

4336. SHRI JYOTIRMOY BOSU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that Vanaspati without Vitamin 'A' is being sold freely in the market;

(b) if so, the details thereof;

(c) whether this variety of Vanaspati without Vitamin 'A' will cause serious harm to the consumers; and

(d) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

रेलवे बोर्ड में हिन्दी टाइपिस्टों को नियमित करना

4337. श्री आर० एन० राकेश : क्या रेल मंत्री तदर्थ कर्मचारियों को नियमित करने के बारे में 26 फरवरी, 1981 के अतारंकित प्रश्न संख्या 1593 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या पदोन्नतियों / नियमित करने स्थानान्तरण/प्रतिनियुक्तियों आदि सम्बन्धी नियमों तथा आदेशों/परिपत्रों के बारे में सम्बन्धित कर्मचारियों को सूचित करना होता है ;

(ख) यदि हां, तो रेलवे बोर्ड में हिन्दी टाइपिस्टों की 1 नवम्बर, 1980 से उन्हें नियमित करने के बारे में आदेशों की सूचना